

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 127 of 2019

IN THE MATTER OF:

Canara Bank

...Appellant

Versus

Valecha Engineering Ltd.

...Respondent

Present

For Appellant: Mr. Sunil Fernandes and Mr. Darpan Sachdeva, Advocates.

For Respondent: Mr. Ramakant Gaur, Ms. Amrita Joshi and Ms. Sneha Arya, Advocates.

O R D E R

08.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 27th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc